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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 267/16	TP 211/17	Hearing	391 / 394	Elecon Measurements Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

JOHN PAUL. A
for AMT Legal
8496997934

Petitioner

(Signature)

Counsel for petitioner is present. Shri Vivekanand filed vakalat for petitioner. Counsel filed memo along with amended petition. Registry is directed to check and put up.

List it on 14.08.2017.

(Signature)
MEMBER (J)

(Signature)
MEMBER (T)